

12.11.2024

1

PRONOUNCEMENT OF JUDGEMENT

COURT NO. 44

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc13>

AT 10:30 A.M

1. CRL.M.C. 6820/2022, CRL.M.As. 26442/2022, 6315/2023

LAKSHAY MEHRA

.....Petitioner

Through: Mr. Amit Singh Chauhan, Mrs. Shikha Chauhan, Mr. Syed Hamza Ghayour, Advocates.

versus

STATE OF NCT OF DELHI & ANR.

.....Respondents

Through: Ms. Richa Dhawan, APP for the State

SI Satyender Gulia, PS Kotla Mubarakpur.

2. CRL.M.C. 6489/2022 & CRL.M.A. 25263/2022

SACHIN KUMAR AGGARWAL

.....Petitioner

Through: Mr. Kanhaiya Singhal and Ms. Chandni Sharma, Advocates.

versus

STATE NCT OF DELHI & ORS.

.....Respondents

Through: Mr. Yudhvir Singh Chauhan, APP for the State.

12.11.2024

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 41

HON'BLE MS. JUSTICE JYOTI SINGH

[CLICK HERE TO JOIN VC](#)

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

AT 02:15 P.M.

1) W.P.(C) 12136/2023

ARCHNA CHUGH

..... Petitioner

Through :

Mr. Rahul Singhal, Advocate

Vs

RAMJAS SCHOOL, ANAND PARVAT, SENIOR WING & ORS.

..... Respondents

Through:

Mr. Sacchin Puri, Senior Advocate
with Mr. Mohd. Amanullah, Mr. Soumya
Bhaumik, Mr. Misbah Bin Tariq, Ms. Shahin Alvi, Mr. Fardeen Khan, Ms. Ashna and Mrs.
Shabeena Anjum, Advocates for R-1 to 3. Mr. Shishir Singh, Advocate also for R-3. Mr.
Gaurav Dhingra with Mr. Shashank Singh and
Ms. Tapasiya Tomar, Advocates for R-4.

2) W.P.(C) 12603/2023

RANJANA TREHAN

..... Petitioner

Through :

Mr. Rahul Singhal, Advocate

Vs

**RAMJAS SCHOOL, ANAND PARVAT, SENIOR WING
THROUGH ITS V CHAIRMAN MR VINOD GUPTA & ORS.**

..... Respondents

Through:

Mr. Sacchin Puri, Senior Advocate
with Mr. Mohd. Amanullah, Mr. Soumya
Bhaumik, Mr. Misbah Bin Tariq, Ms. Shahin Alvi, Mr. Fardeen Khan, Ms. Ashna and Mrs.
Shabeena
Anjum, Advocates for R-1 to 3.

12.11.2024

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 50

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

TOJOINVC.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

AT 02:30 P.M.

1 . CM(M) 1914/2023 CM APPLs. 59774-75/2023

PRADEEP KUMAR MALIK

.....Petitioner

Through: Mr. Kanwal Chaudhary and Mr. Rohit Saraswat, Advocates.

versus

CHANDER DHINGRA

.....Respondent

Through: Mr. Shekhar Dassi, Mr. Ayush Dassi and Mr. M.D. Talha, Advocates